

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 5
CP(IB) 317 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Bharat Road Carrier Pvt Ltd
V/s
Rasna Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..29/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

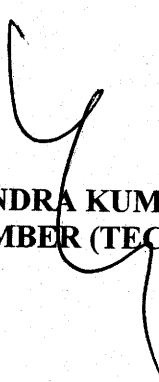
PRESENTS:

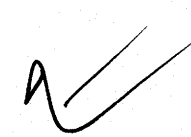
For the Applicant : Mr. Victor Dutta
For the Respondent : Ms. Aishwarya Reddy

ORDER

Pleadings are complete.

Matter stands adjourned to 20.07.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

SK